

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 229 OF 2018 &
IA NO. 1115 OF 2018

Dated: 14th August, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

South Indian Sugar Mills Association

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission

.... Respondent(s)

Counsel for the Appellant(s) :

Mr. Anand K. Ganesan

Ms. Swapna Seshadri

Mr. Ashwin Ramanathan

Ms. Parichita Chowdhury

ORDER

Issue notice to the Respondent regarding admission and also on IA No. 1115 of 2018 (for Stay) returnable on 12.09.2018. Dasti, in addition, is also permitted.

In the meanwhile, the learned counsel appearing for the Appellant is permitted to file additional affidavit to substantiate the reliefs sought in the instant matter.

List the matter on **12.09.2018**.

(S. D. Dubey)
Technical Member

vt/kt

(Justice N. K. Patil)
Judicial Member